

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3991
ANSWERED ON:22.08.2003
DIRECTIONS OF SUPREME COURT
T.T.V. DHINAKARAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of directions issued by the Supreme Court to the Union Government to make amendments in Law/Constitution during the last three years;
- (b) the reaction of the Government to each of such observation;
- (c) whether the Government propose to ascertain the views of the political parties on these directions; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

- (a) to (d) The information is being collected and will be laid on the Table of the House.